

tricts of Bihar for the approval of Union Government;

(b) if so, the details thereof; and

(c) when these proposals are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). During the year 1987

to 1990 (upto 30.4.90), 11 Industrial Licence applications were received for setting up industries in the East and West Champaran Districts of Bihar. Out of these 11 applications, only 2 were from the State Public Sector Corporations which have been approved and letters of intent granted as follows:

<i>S. No.</i>	<i>Name of Corporation</i>	<i>Item of Manufacture</i>	<i>Location</i>	<i>Letters of Intent No. and date</i>
1	2	3	4	5
1.	Bihar State Industrial Development Corporation Ltd.	New Print, Writing and Printing paper.	West Champaran	LI: 125 (88) dated 29.3.88.
2.	Bihar State Sugar Corporation Ltd.	White Crystal Sugar	—do—	LI: 486(89) dated 10.7.89

4 other applications have also been approved and letters of intent granted. Of the remaining 5 applications, 2 have been rejected and 3 are at various stages of processing. It is the constant endeavour of the Government to dispose of all Industrial Licence applications as expeditiously as possible

[*Translation*]

Allotment of Dealerships for LPG and Diesel Pumps

*836. DR MAHADEEPAK SINGH SHAKYA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is reservation quota for ex-servicemen, handicapped persons and persons belonging to Schedule Castes in allotment of diesel pumps and L.P.G dealerships; and

(b) if so, the details of the policy in regard to reservation for backward classes?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Yes, Sir. The criterion for reservation (25 per cent) of SC/ST category is mainly the SC/ST Parliamentary Constituency/State Legislative Constituency, or the SC/ST population of the area. The reservation quota is filled in such a way that these communities got their share in proportion of their population in a particular State/Union Territory.

New Loop Line at Salekasa Stations (S.E.R.)

*837. PROF. MAHADEO SHIWANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been con-

ducted to construct a new rail line (loop lines) on Salekasa station in South Eastern Railway on the northern side of Salekasa station instead of on the Southern side of the station as decided earlier;

(b) if so, the reasons for the change in decision and the time and money lost;

(c) whether any responsibility has been fixed for the amount spent for this railway line on the southern side;

(d) if so, the action taken in this regard;

(e) whether complaints have been lodged in this regard with the General Manager, Calcutta and the Divisional Railway Manager, South Eastern Railway, Nagpur; and

(f) if so, the action taken so far thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b) A proposal to provide a down loop line on Northern side is in planning stage only.

(c) and (d). No expenditure has yet been incurred.

(e) and (f). A representation from some of the citizens along with a covering letter of Prof. M. Shiwankar was received in this regard and Shri Shiwankar was also replied. No other complaint has been received in this regard.

[English]

Defamation suit threat by Airbus Industries

*838. SHRI D.M. PUTTE GOWDA:
SHRI R. GUNDU RAO:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Airbus Industries, France, has threatened to file a defamation suit against those who find fault with A 320 aircraft, as reported in the press; and

(b) if so, the reaction of the Government thereon?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Government has seen the Press report. However, Government has not received any communication from M/s Airbus Industries in this regard.

Cheaper Konkan Railway Plan

*839. SHRI L.K. ADVANI:
SHRI SHANKERSINH
VAGHELA:

Will the Minister of RAILWAYS be pleased to state:

(a) the estimated cost of the Mangalore-Bombay-Konkan rail line project;

(b) whether Government have studied the possibility of reducing the cost of the Project, particularly a suggestion reported recently in the "Hindustan Times" dated 9 April, 1990;

(c) if so, the outcome of the study;

(d) further steps to be taken in regard to the Project?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) The estimated cost of Mangalore-Roha (837 km) is Rs. 1043 crores. Railway line exists between Bombay and Roha.

(b) and (c). The suggestions contained in the news report in the Hindustan Times of